

जा चुका है जिनमें से केवल 182 को काम पर लगाना शेष है। 723 अग्रेटिसों का एक दूसरा, बेच प्रशिक्षण ले रहा है। सभी पात्र अग्रेटिस कुशल और अकुशल कर्मचारियों के व्यावसायिक जांच करके पदोन्नति देने के बाद कार्य अधिनियम के अन्तर्गत अर्हता प्राप्त अग्रेटिसों को कुशल कारीगरों के रूप में कारखाना में लगा दिया जाता है।

#### Works Canteen at C.L.W.

\*40. DR. SARADISH ROY: Will the Minister of RAILWAYS be pleased to state:

(a) whether Government are aware that the top officials of the Chittaranjan Locomotive Works were active to provoke the workers at Chittaranjan Locomotive Works just after the Lok Sabha elections;

(b) whether Government are also aware that some deliberate chaos was attempted in the works canteen at Chittaranjan Locomotive Works by some officers which was resisted by the workers; and

(c) if so, the reaction of Government thereto?

THE MINISTER OF RAILWAYS (PROF. MADHU DANDAVATE): (a) and (b). No, Sir.

(c) Does not arise.

V. G. P. Golden beach resort, Madras

176. SHRI S. D. SOMASUNDARAM: Will the Minister of LAW, JUSTICE AND COMPANY AFFAIRS be pleased to state:

(a) whether V.G.P. Golden Beach Resort, Madras and some other companies do not pay dividends on the shares sold by them to the public; and

(b) if so, the action proposed to be taken by Government to force the

companies either to pay the dividend or to return the money?

THE MINISTER OF EDUCATION, SOCIAL WELFARE AND CULTURE (DR. PRATAP CHANDRA CHUNDER): (a) V.G.P. Golden Beach Resort Ltd. was incorporated on 19-9-1973. The company has incurred a loss of Rs. 2,93,319 during the year ended 30-6-75 and the accumulated loss as on 30-6-75 has been worked out at Rs. 4,70,259. The question of the company being in a position to declare a dividend does not therefore arise. It is not possible to give any information about "other companies" referred to in the question as the names of these companies have not been given.

(b) The Companies Act does not empower the Government to force the companies to declare a dividend. The share capital can be returned only in case of winding up or in the event of reduction of share capital as provided in the Companies Act.

Representation from Sholapur Chamber of Commerce and Industries (Maharashtra)

177. SHRI R. K. MHALGI: Will the Minister of RAILWAYS be pleased to state:

(a) whether Government have received in April, 1977 written representation with copies of resolutions passed by Sholapur Chamber of Commerce and Industries (Maharashtra);

(b) what action have Government taken on the said representation or propose to take and when; and

(c) whether Government find it difficult to accede to their request; if so, what are the reasons and how and when these grounds shall be removed?

THE MINISTER OF RAILWAYS (PROF. MADHU DANDAVATE): (a) Yes.

(b) and (c). A high power committee will soon be appointed to re-

view the existing zonal Railway jurisdictions including the question of Sholapur Division.

**खंडवा-दोहद रेलवे लाइन**

178. श्री रामेश्वर पाटीवार : क्या रेल मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या मध्य प्रदेश के खरगोन जिले की जिला सलाहकार समिति ने केन्द्रीय सरकार को 1973-74 में खंडवा-दोहद रेलवे लाइन के बारे में एक प्रस्ताव भेजा था ; और

(ख) यदि हां, तो इस सम्बन्ध में क्या कार्यवाही की जा रही है ?

रेल मंत्री (प्रो० मधु बंडवले) : (क) खंडवा-दोहद रेलवे लाइन के बारे में खरगोन जिले की जिला सलाहकार समिति से 1973-74 में प्राप्त प्रस्ताव मिल नहीं पा रहा है । तथापि, इसी सम्बन्ध से मध्य प्रदेश कांग्रेस कमेटी, भांपाल के माध्यम से अध्यक्ष, निमाड़ जिला कांग्रेस कमेटी, खरगोन का पत्र भ्रगस्त, 1975 में प्राप्त हुआ था ।

(ख) संसाधनों की कमी के कारण, खंडवा से दोहद तक रेलवे लाइन बनाने के प्रस्ताव पर विचार करना सम्भव नहीं हो सका ।

**Production of Oil**

179. SHRI K. MAYATHEVAR: Will the Minister of PETROLEUM AND CHEMICALS AND FERTILIZERS be pleased to state:

(a) total production of oil in the country;

(b) prospective plans and the phases thereof for increasing the production during the next ten years;

(c) the anticipated production of oil in Tamil Nadu during the next ten years; and

(d) the phases envisaged for production of oil in Tamil Nadu during the next ten years?

THE MINISTER OF PETROLEUM, CHEMICALS AND FERTILIZERS (SHRI H. N. BAHUGUNA):

(a) About 8.9 million tonnes of crude oil was produced in the country during 1976-77.

(b) According to present indications, production during the years 1977-78 to 1983-84 is estimated as under:—

Year	Production (M. Tonnes)
1977-78	11.3
1978-79	14.3
1979-80	15.6
1980-81	17.6
1981-82	} 19.6 for each year.
1982-83	
1983-84	

No estimates of production beyond 1983-84 have been made.

(c) and (d). No hydrocarbons have yet been discovered in Tamil Nadu. Therefore, no projections of production therefrom can be made.

**दोहद, झाबुआ, धार तथा इन्दौर के बीच रेल सम्पर्क**

180. श्री भागीरथ भंडार: क्या रेल मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या दोहद, झाबुआ धार तथा इन्दौर को जोड़ने वाली नई रेल लाइन बिछाने के लिये गत कुछ वर्षों में सर्वेक्षण कराया गया था, यदि हां, तो क्या इस लाइन पर निर्माण कार्य प्रारम्भ करने के लिये कोई प्रस्ताव सरकार के विचाराधीन है और उसकी मुख्य बातें क्या हैं;

(ख) क्या रतलाम, बांसवाड़ा, डूंगरपुर को जोड़ने वाली नई रेल लाइन का सर्वेक्षण कार्य पूरा हो गया है ; और